

Sl.No.18

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/08/241/AMR/2021		241	Mohan Rao Kancharla Vs Modulo Ceramics Pvt Ltd & 8 others
	IA(Companies Act)/23/2022	11 of NCLT Rules	Mr. Mohan Rao Kancharla & another Vs. Modulo Ceramics Private Limited

ORDER

Present: Dr. S.V Rama Krishna, Ld. Counsel for the Petitioner.

Mr. Rohan Aloor, Ld. Counsel for the Respondents.

At the request of both the counsel, for hearing, list the matter on 02.07.2024.

IA(Companies Act)/23/2022:

Present: Dr. S.V Rama Krishna, Ld. Counsel for the Petitioners.

Mr. Rohan Aloor, Ld. Counsel for the Respondent.

At the request of both the counsel, for hearing, list the matter on 02.07.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)